

PROFARMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

VIKRAM PRATAP CHANDRA

25th SEPTEMBER 1981


CIVIL JUDGE CLASS-II & JUDICIAL MAGISTRATE FIRST CLASS, MUNGELI (C.G.)

Name of Officer (In Full) :

Date of Birth :

Present post held :

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		Immovable Property if not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
VILL.- JHALRAUNDA, JAJAIPUR, JANJGIR-CHAMPA	RESIDENCIAL	30 ACRES (APROX) AGRICULTURAL LAND	SHRI S.N.CHANDRA (ELDER FATHER) & SHRI J.N.CHANDRA (FATHER)	ANCESTRAL
R.K.NAGAR, BILASPUR	RESIDENCIAL	0.80 ACRES	SMT.B.CHANDRA (MOTHER)	PURCHASED IN 1995
BODARI, BILHA, BILASPUR			OWN NAME	PURCHASED IN 2008
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
HERO HONDA SPLENDER MOTOR CYCLE (CG 10 ZE 2008 MODEL YEAR 2000) (THAT TIME COST RS.- 47,000.00 Aprox) (GOT AS GIFT BY GRAND FATHER FOR COLLEGE EDUCATION)				
TATA INDICA XETA GLS CAR (CG 10 F 8026 MODEL YEAR 2009) (PURCHASING COST RS.- 2,92,932.00)				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
GOLD - 31 GRAMS Aprox (WORTH RS.- 86,800.00 Aprox) (Own)				
GOLD - 150 GRAMS Aprox (WORTH RS.- 4,20,000.00 Aprox) (Wife-Got as Gift at Marriage By Relatives)				
SILVER - 800 GRAM Aprox (WORTH RS.- 40,000.00 Aprox) (Wife-Got as Gift at Marriage By Relatives)				


 1.09.12
 (विक्रम प्रताप चन्द्रा)
 व्यवहार व्यापारिक कर्म-2
 मुंगेली (उ.प्र.)

Shares/Debentures		
Name of Issuing Company 1	Nos. of Shares 2	Amount 2
(i) Mundra port and spec	15 SHARES	
(ii) Omaxe Ltd	20 SHARES	
(iii) Power Grid Corporation	134 SHARES	
(iv) Reliance Power Ltd.	27 SHARES	
(v) Bhart Forge	125 SHARES	
Life Insurance Policy & Others		
Name of Issuing Company 1		Amount 2
(I) LIC (JIVAN REKHA)		ASSURED SUM Rs.- 2,00,000=00 (YEARLY PREMIUM 9,787=00)
(II) LIC (JIVAN ANAND)		ASSURED SUM Rs.- 3,00,000=00 (EARLY PREMIUM 16,680=00)
(III) BIRLA SUN LIFE INSURANCE PLATINUM PREMIER PLAN		ASSURED SUM Rs.- 1,25,000=00 (EARLY PREMIUM 25,000=00)
Mutual Funds		
(I) Reliance Diversified Power Sector Mutual Fund		Rs.- 25,000=00
(II) SBI- Infrastructure Mutual Fund		Rs.- 20,000=00
(III) Reliance Natural Resources Mutual Fund		Rs.- 25,000=00
(IV) ICICI Prudential Tax Plan- S.I.P.		Rs.- 60,000=00
Bank Deposites/Securities & Investments		
Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	NIL	NIL
2) Savings Bank A/Cs	STATE BANK OF INDIA MUMBAI	Rs. 44,713=77
	ICICI BANK BILASPUR	Rs. 9,111=75
	AXIS BANK BILASPUR	Rs. 1,12,239=45
3) PPF	NIL	NIL
4) GPF/CPS	CENTRAL RECORDKEEPING AGENCY, NSDL MUMBAI	Rs. 1,83,832=00 (Own Contribution) + Rs. 1,83,832=00 (Govt. Contribution)= Rs. 3,67,664=00
5) NSS	NIL	NIL
6) Others	NIL	NIL

1. 12.2013
 Signatures & Date
 (विक्रम प्रताप चव्हाण)
 व्यवहार न्यायाधीश कर्त-2
 मुंबई (व.ग.)